

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7901/2019

(Arising out of impugned final judgment and order dated 01-07-2019 in AN No. 25441/2019 passed by the High Court Of Judicature At Allahabad)

MUNNA YADAV

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 133356/2019 - EXEMPTION FROM FILING O.T.)

Date : 14-10-2019 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. V. Elanchezhian, AOR
Mr. Vivek Yadav, Adv.
Mr. Nasin Anwar, Adv.

For Respondent(s) Mr. Rohit Amit Sthalekar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner is directed to provide a copy of the paper-book to learned counsel for the respondent no. 2

List the matter after two weeks.

(POOJA CHOPRA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER